

OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR

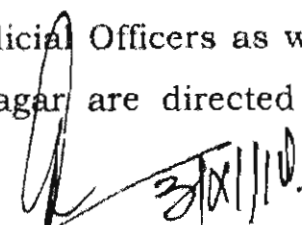
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**C I R C U L A R** No. 361

Dated: 03/11/2018

The Hon'ble Supreme Court of India has launched a new portal under the URL <http://dcms.sci.gov.in> for District Courts Monitoring System (DCMS) in order to assess the performance of each Judicial Officer on daily basis. For the said purpose the necessary changes have been made to the Case Information System (CIS 3.0) for submitting the **Work Done Sheet** on daily basis before leaving the Office.

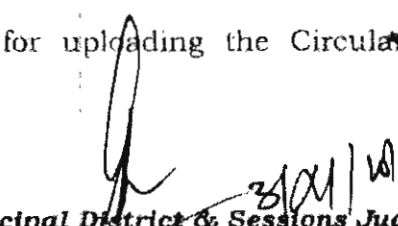
In this connection a training programme has been organised for all the Judicial Officers of District Srinagar on 05<sup>th</sup> of November 2018 at 3:30PM (venue Meeting cum VC Hall) and for Judicial Staff on 6<sup>th</sup> of November 2018 at 3:30 PM (venue Conference Hall) for the said purpose. Therefore all the Judicial Officers as well as Judicial Staff posted in District Court Srinagar are directed to participate in the said training programme.

  
(Mohammad Akram Chowdhary)  
Principal District & Sessions Judge,  
Srinagar

No. 4537-69/PDJS/Adm/ Dated: 03/11/2018

**Copy to the:**

1. All the Judicial Officers/Judicial Staff of District Srinagar for Compliance.
2. Centre Project Coordinator/CPC e-Courts Project High Court of J&K for information.
3. System Officers, District Court Srinagar for uploading the Circular on District Court Website.
4. Office Folder.

  
Principal District & Sessions Judge,  
Srinagar.